

**SUPREME COURT OF INDIA**

Executive Engineer, PSEB

Vs.

Teja Singh

(Sujata V.Manohar and M.Jagannadha Rao JJ.)

19.08.1999

**ORDER**

The Text below is only a summarized version of the order pronounced

Respondent failed to show that he was a regular employee of the appellant. Thus, pension benefits are not applicable to him.